

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 70 & 71 of 2012

Dated : 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

N.T.P.C. Ltd. Appellant(s)

Versus

C.E.R.C. & Ors. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Misra
Mr. Maoj Kr. Sharma for R-2**

ORDER

We have heard the learned counsel for the parties. The learned counsel for both the parties have filed their respective Written Submissions in both the Appeals.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt